

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:6301
ANSWERED ON:15.05.2012
SAFETY OF WORKING WOMEN
Sampath Shri Anirudhan

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the total number of criminal cases against working women particularly those working during night hours reported during each of the last three years and the current year, State-wise; and

(b) the steps taken/being taken by the Government to ensure the safety of such women including directives issued to the employers in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

(a) to (b): As per information provided by National Crime Records Bureau (NCRB), data regarding criminal cases against working women particularly those working during the night hours is not maintained centrally by NCRB.

As per Seventh Schedule, 'Police' and 'Public Order' are State subjects under the Constitution, and as such the primary responsibility of prevention, detection, registration, investigation and prosecution of crimes, including crimes against women lies with the State Governments and Union Territory Administrations. However, the Union Government attaches the highest importance to the matter of prevention and control of crime against women. Ministry of Home Affairs has sent a detailed advisory dated 4th September, 2009 to all State Governments/UTs, wherein they have been, inter-alia, advised to adopt appropriate measures for swift and salutary punishment to the persons found guilty of violence against women and children, improve the quality of investigations, minimize delays in investigations of crime against women, set up 'Crime against Women Cells' in districts, advised to undertake gender sensitization of the police personnel, special women courts and initiate steps for security of women working in night shifts at call centers. Majority of the States/UTs have established 'Women Cells'. Some States/UTs have also set up 'All Women Police stations' at district level and 'Mahila/children help desk' at police station level.

The Delhi Police has issued orders u/s 144 Cr. P.C. directing the BPOs, Corporate and Media Houses for taking certain steps for the safety and security of the women employees like ensuring that they do not travel alone in the cab and are dropped right at their door steps and accompanied by Security Guards.